

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 96(ND)/2013

IN THE MATTER OF:

G.S. Suri & Ors.

.... Applicant/petitioners

Vs.

BHL Forex & Finleases Ltd. & Ors.

.... Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S.K. MOHAPATRA,
Hon'ble Member(Technical)

For the Petitioner/Applicant :

For the Respondent : Mr. P. Srivastava, Adv. for R-1 to 4

ORDER

This matter has been transferred to Court No. II vide order No. 25/2/2017 dated 25th September, 2017 issued by the Registrar.

List this matter before Court No. II on 3.10.2017.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)